

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1	Sh. Anjesh Pal Singh EC: 74967114	Personal Assistant in the court of Ms. Purva Sareen, Ld. ADJ-01, South District, Saket Courts New Delhi	Personal Assistant in the court of Sh. Divyam Lila, Ld. MM-04, South District, Saket Courts, New Delhi
2	Ms. Anju Sharma EC: 12992529	Personal Assistant in the court of Sh. Divyam Lila, Ld. MM-04, South District, Saket Courts, New Delhi	Personal Assistant in the court of Ms. Purva Sareen, Ld. ADJ-01, South District, Saket Courts New Delhi

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.




No. Admn.I/P&T/SD/Saket/2023/

9847-986945

Dated, New Delhi the 18/4/23

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned.
11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge
South District, Saket Courts, New Delhi